GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 1499. TO BE ANSWERED ON 7TH DECEMBER, 2021

Promotion of Fishing Industry

1499. SHRI RAJESH VERMA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government is implementing any special scheme to promote fishing industry; and
- (b) if so, the details thereof, State-wise?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

O.I.H

(a) & (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme "Pradhan Mantri Matsya Sampada Yojana (PMMSY)- A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India" with highest ever investment of Rs. 20,050 crore for a period of five years with effect from the financial year 2020-21 to 2024-25 in all States/Union Territories(UTs). PMMSY is designed to address critical gaps in fish production and productivity, quality, technology, post-harvest infrastructure and management, modernisation and strengthening of value chain, traceability, establishing a robust fisheries management framework and fishers' welfare.

The PMMSY inter-alia provides financial assistance for development of inland fisheries and aquaculture, development of marine fisheries including mariculture and seaweed cultivation, development of fisheries in North-eastern and Himalayan States/UTs, development of ornamental and recreational fisheries, technology infusion, post harvest and cold chain infrastructure, markets and marketing infrastructure, development of deep sea fishing, aquatic health management, strengthening of safety and security of fishermen etc. in all the States/UTs. The state-wise details of cumulative proposals approved and funds released during 2020-21 and current financial year (till date) under Pradhan Mantri Matsya Sampada Yojana is furnished at Annexure-I.

Besides, in order to address the infrastructure requirement for fisheries sector, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during 2018-19 has created dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total funds size of Rs. 7522.48 crore. FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities through Nodal Loaning Entities (NLEs) namely (i) National Bank for Agriculture and Rural Development (NABARD), (ii) National Cooperatives Development Corporation (NCDC) and (iii) All scheduled Banks. Under the FIDF, the Department of Fisheries provides interest subvention up to 3% per annum on the loans availed by the eligible entities from the Nodal Loaning Entities (NLEs) for the identified fisheries projects.

Statement referred to reply to the Lok Sabha Unstarred QuestionNo.1499 due for answer on 7th December,2021 regarding Promotion of Fishing Industry.

			(Rs. In lakh)
S. N	State/UT/Institutes	Cumulative proposals	Cumulative funds Released
		approved during 2020-21 and 2021-22 (till date)	during 2020-21 and 2021-22 (till date)
1	A & N Islands	3005.55	(un date) 709.30
2	Andhra Pradesh	65710.70	11560.39
3	Arunachal Pradesh	1864.20	790.61
4	Assam	20393.10	7727.99
5	Bihar	27461.80	4240.27
6	Chhattisgarh	26207.00	4756.32
7	Daman & Diu	645.60	186.10
8	Delhi	386.25	144.30
9	Goa	4200.20	623.59
10	Gujarat	37789.19	5698.55
10	Haryana	6306.50	1807.56
12	Himachal Pradesh	4434.57	1578.35
13	Jammu & Kashmir	3392.49	5333.56
13	Jharkhand	22549.90	2661.91
15	Karnataka	39519.44	11390.66
16	Kerala	19583.02	5162.99
10	Lakshadweep	4040.58	1442.92
18	Madhya Pradesh	32372.94	7259.14
19	Maharashtra	39687.40	5872.67
20	Manipur	2633.00	1097.97
21	Meghalaya	2145.01	790.65
22	Mizoram	3663.88	1202.35
23	Nagaland	2686.70	822.52
24	Odisha	44155.10	9963.98
25	Pondicherry	3510.52	1003.10
26	Punjab	4582.00	567.84
27	Rajasthan	1603.70	323.17
28	Sikkim	1206.16	336.58
29	Tamil Nadu	14823.65	4581.06
30	Telangana	14720.60	2105.59
31	Tripura	7272.00	1965.06
32	Uttar Pradesh	53226.20	8054.87
33	Uttarakhand	4310.60	1830.01
34	West Bengal	0.00	0.00
35	Ladakh	149.60	49.80
36	CS proposals and	13455.13	8751.64
	others		
	Total	533696.00	122396.55